

11.21-1/2 hrs.

**Title: Passage in Rajya Sabha the Institutes of Technology (Amendment) Bill, 2002 and the Passports (Amendment) Bill, 2002 at its sitting held on 8<sup>th</sup> March, 2002 (Laid on the Table)**

**SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:-**

- i. "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Institutes of Technology (Amendment) Bill, 2002 which has been passed by the Rajya Sabha at its sitting held on the 8<sup>th</sup> March, 2002."
  - ii. "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Passports (Amendment) Bill, 2002, which has been passed by the Rajya Sabha at its sitting held on the 8<sup>th</sup> March, 2002."
1. Sir, I lay on the Table two Bills as passed by Rajya Sabha on the 8<sup>th</sup> March, 2002.
    1. The Institutes of Technology (Amendment) Bill, 2002; and
    2. The Passports (Amendment) Bill, 2002.

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